

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 300 of 2014

Dated : 17th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Salasar Steel and Power Ltd.

... Appellant(s)

Versus

Chhattisgarh State Power Distribution Co. Ltd. & Anr.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Raunak Jain
Counsel for the Respondent(s) : Mr. Gopal Choudhary for R.1

ORDER

Issue notice. Mr. Gopal Choudhary, learned counsel takes notice on behalf of Respondent No.1. Notice be issued to other Respondents returnable on 19.01.2015. Dasti service is permitted.

Post the matter on **19.01.2015** along with Appeal Nos. 248 & 249 of 2014.

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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